

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 25<sup>th</sup> October, 2023

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble Mr. Justice A. Bimol Singh will not be available for holding Court on 30.10.2023. The cases already fixed for listing on the said date will be listed before Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui.

*By Order etc.*

Sd/-

**(Shubham Vashist)  
JOINT REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

Imphal, the 25<sup>th</sup> October, 2023

No.HCM/1/96/BENCH/ 18895-18915

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidharan, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
4. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
5. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
6. The Advocate General, Govt. of Manipur.
7. The P.S to Registrar General, High Court of Manipur.
8. The Registrar (Admn./Vigilence), High Court of Manipur.
9. The Govt. Advocate, Govt. of Manipur.
10. The Deputy Solicitor General of India.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Jt. Registrars, High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. All the Assistant Registrars, High Court of Manipur.
16. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
17. All the Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
18. The Court Masters, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned File.

  
**JOINT REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**